

# **THE HIGH COURT OF MEGHALAYA** **SHILLONG**

## **NOTICE**

NO.HCM.III/63/2019-Judl./ 16

Dated Shillong, the \_\_\_\_ September 2019

In partial modification of the Constitution of Benches dated **30.05.2019**, as notified under memo no. HCM.III/63/2019-Judl./4A, Hon'ble the Chief Justice is pleased to constitute **Single Bench** for **Monday, 30<sup>th</sup> September 2019** and **Tuesday, 01<sup>st</sup> October 2019** as under.

### **SINGLE BENCH**

**COURT ROOM No. 2**

**HON'BLE MR. JUSTICE H.S. THANGKHIEW**

**(FROM 10:30 AM)**

All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.

By order,

  
**JOINT REGISTRAR (JUDL.)**

Memo No. HCM.III/63/2019-Judl./ 16 A

Dated Shillong, the 27<sup>th</sup> September 2019

#### **Copy for information to: -**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The President/ Secretary, High Court Bar Association, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. All Court Masters concerned for information.
- ✓ 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Notice Board.
9. Office File.

  
**JOINT REGISTRAR (JUDL.)** 27.09.19

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22/9/19